

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 661 OF 2016 IN  
APPEAL NO. 264 OF 2015**

**Dated: 6<sup>th</sup> January, 2017**

**In the matter of:**

**SKS Power Generation (Chhattisgarh) Ltd.**

**...Appellant(s)**

**Vs.**

**Rajasthan Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

**ORDER**

The Court did not assemble on 05.01.2017 on account of court holiday (Guru Govind's Birthday).

List the matter on **12.01.2017.**

**Court Master**

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